

DIVISION BENCH

ITEM NO.116

NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ

IA No.276/2022, IA No.277/2022, IA No.278/2022, IA No.279/2022,
IA No.269/2022, IA No.270/2022, IA No.280/2022, IA No.281/2022,
IA No.417/2022, IA No.418/2022, IA No.186/2023, IA No.373/2023
& IA No.510/2023 IN CP (IB) No.45/ALD/2019

CORAM:

1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)
2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)

Date of Order: 10th November, 2023

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	NITIN JAIN & ANR V/S RATANDEEP INFRASTRUCTURE PVT LTD
UNDER SECTION	7 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. M.K. Maurya, Proxy for
Sh. Nishant Mehrotra, Adv. : *For the Applicant in IA No.276/2022,
IA No.277/2022, IA No.278/2022, IA
No.279/2022, IA No.69/2022, IA
No.270/2022, IA No.280/2022, IA
No.281/2022, IA No.417/2022, IA
No.418/2022, IA No. 186/2023*

Sh. Yash Tandon, Adv.
Sh. Alok Kumar Kuchhal, Liquidator : *For the Applicant in IA No. 373/2023
& IA No. 510/2023 & Respondent in
IA No. 276/2022, IA No. 277/2022, IA
No. 278/2022, IA No. 279/2022, IA
No.269/2022, IA No. 270/2022, IA
No.280/2022, IA No. 281/2022, IA
No.417/2022, IA No. 418/2022, IA
No.186/2023*

ORDER

IA No.276/2022, IA No.277/2022, IA No.278/2022, IA No.279/2022, IA
No.269/2022, IA No.270/2022, IA No.280/2022, IA No.281/2022, IA No.417/2022,
IA No.418/2022, IA No.186/2023

Ld. Proxy Counsel, Sh. M.K. Maurya states that the learned arguing counsel, Sh. Nishant Mehrotra is not available today, and therefore seeks an adjournment.

Let all these applications be adjourned for 19th December, 2023.

-Sd-

-Sd-

IA NO.510/2023

This is a Progress Report for the quarter ended on 30.09.2023 filed by the Liquidator. The same is taken on record subject to just exceptions.

Accordingly, IA No.510/2023 stands disposed off.

IA NO.373/2023

This is an urgency application. Since the matter is already listed, the present application has become infructuous and accordingly, IA No.373/2023 stands disposed off.

-Sd-
(Ashish Verma)
Member (Technical)

-Sd-
(Praveen Gupta)
Member (Judicial)

10th November, 2023

Kavya Prakash Srivastava
(Stenographer)